
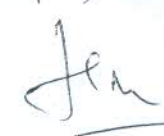
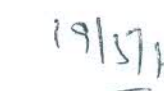
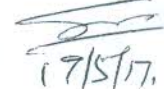


**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(I.B)No.213/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th May, 2017, 10.30 A.M

Name of the Company		Stewarts and Lloyds of India Ltd.		
Under Section		10		I B C
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	
1.	SIDHARTH SHARMA, ADV	for Corporate Debtor (T)	 19/5/2017	
2	Sandeep Kumar Gupta			
		Interim Resolution Professional	 19/5/17	
1	Menjo Bhutaria	for Secured Creditor.	 19/5/17	
	Sachchida Nandan			
		Bright Construction	 17/5/17	

ORDER

Ld. Counsels on behalf of the Corporate Debtor and Secured Creditor, Bright Construction as well as IRP, Mr. Sandeep Kumar Gupta is present.

IRP has filed progress report, which may be taken on record.

List the matter on 05/07/2017.


 (S. Vijayaraghavan)
 Member (T)


 (Vijai Pratap Singh)
 Member (J)